

Received Reply
to CP NO 20/202
from Respondents
received on 15.4.2002

my

OA 1281/94

12) 19.4.2002

Shri D.V. Gargal, Counsel
for applicant. Shri V.B.
Masurkar Counsel for
respondents.

Counsel for applicant
states that he could not
contact his client as he is
living at a remote place.

List the case on 3/5/2002.

The name of Shri D.V. Gargal
be shown as Counsel for applicant
in place of Shri V.M. Joshi.
Similarly, the name of Shri
V.B. Masurkar be shown as
Counsel for respondents in
place of Shri P.M. Badhan,
when the matter listed next
time. Names of Shri V.M.
Joshi and Shri P.M. Badhan
are not to be shown on the
board.

J- J-
(Capt. S. Shastri)
MIA)

is sent
(B. D. Kshit)
Ne

H.